

### **Requirements of Scientific and Technical Manpower**

10884. SHRI ANADI CHARAN DAS: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to refer to the reply given on 7th August, 1986 to Unstarred Question No.3175 regarding scientific and technical manpower requirements and quota of SCs and STs and state:

(a) the total turnout separately of engineering, medical and agricultural graduates in the country during 1983-84, 1984-85 and 1985-86 and the number of SCs/STs therein;

(b) whether information regarding future estimates made by the Planning commission and the Institute of Manpower research in 1986 regarding future requirements of different categories of Scientific manpower in the country with a break up thereof for Scheduled Castes and Scheduled Tribes has since been collected;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI L.P.SHAHI): (a) to (d). A part of the information has already been collected whereas some more information is being collected. The complete information, as soon as received, will be analysed and will be laid, in the required form, on the Table of the House.

[*Translation*]

### **Renovation of Ajmer-Udaipur Railway Line**

10885. PROF. NIRMALA KUMARI SHAKTAWAT: Will the Minister of RAIL-

WAYS be pleased to state:

(a) whether the railway line from Ajmer to Udaipur via Chittorgarh and Bhilwara is very old and unfit for traffic;

(b) if so, whether Government propose to renovate the same; and

(c) if so, by what time the renovation work of this line will be done and if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MAHABIR PRASAD): (a) No, sir

(b) Does not arise.

(c) Track renewals are undertaken as and when they become due, subject to availability of resources. Renewals of 20.79 km on the route was sanctioned in 1986-87 Budget.

[*English*]

### **Cancellation charges**

10886. SHRI BHATTAM SRIRAMA MURTY: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether there is no cancellation charges for international flight tickets;

(b) if so, whether Government propose to allow the same facility for the domestic flights;

(c) if so, whether Government are aware that passengers with O.K. tickets for domestic flight are denied seats in the flights;

(d) if so, the reasons thereof, and

(e) whether any compensation is paid to such passengers on demand, if not, the